

**NOTIFICATION**

The following transfers and postings of Judicial Officers in the cadre of District Judge, are ordered due to administrative reasons and in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Siddappa Yellappa Watawati	District Judge, OOD, Prl. Secretary to Government, Law Department, Vidhana Soudha, BENGALURU. <b>(ON REPATRIATION)</b>	District Judge, OOD, Leave Reserve, High Court of Karnataka, BENGALURU. (Vice Smt. Sayeedunnisa – transferred)
2	Smt. Sayeedunnisa	District Judge, OOD, Leave Reserve, High Court of Karnataka, BENGALURU.	Proposed for appointment as District Judge, OOD, Registrar (Infrastructure and Maintenance), High Court of Karnataka, BENGALURU. (Vacant Post)

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District & Sessions Judges in the State.

2. The Officer at Sl.No.1 of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation orders from the Government and then proceed to take charge of his new post immediately.
3. The Officer at Sl.No.2 of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post immediately.
4. The Accountant General in Karnataka, Bengaluru.
5. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
6. All the Private Secretaries to the Hon'ble Judges.
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar General, Dharwad and Kalaburagi Benches.
9. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Centre - Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.

**: 3 :**

19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies

\* \* \* \*